

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH
(CIRCUIT AT PORT BLAIR)

M.A. No. 27/AN of 2016

(Arising out of O.A. No. 351/00 204 of 2015)

IN THE MATTER OF:

An application for Substitution on account of the death of the applicant.

AND

IN THE MATTER OF:

Shri Gandhi Behera Applicant

-Vs-

The Union of India & Ors Respondents

AND

IN THE MATTER OF:

1) Smt. Purnabasi Behera,
W/o Shri Gandhi Behera,
R/o Second floor of Apple Kids School
Opposite of Government Polytechnic,
Loknath Colony, Dollygunj,
Port Blair – 744 103.

2) Mr. Sharja Behera,
S/o Shri Gandhi Behera,
R/o Second floor of Apple Kids School
Opposite of Government Polytechnic,
Loknath Colony, Dollygunj,
Port Blair – 744 103.

3) Mr. Niraja Behera,
S/o Shri Gandhi Behera,
R/o Second floor of Apple Kids School
Opposite of Government Polytechnic,
Loknath Colony, Dollygunj,
Port Blair – 744 103.

DATE OF FILING ... 19/9/16

OR

DATE OF RECEIPT

BY POST

MA 27/AN/16

REGISTRATION NO: OA 204/AN/15

FOR REGISTRATION

Purnabasi Behera

WL

4) Mr. Binod Behera
S/o Shri Gandhi Behera,
R/o Second floor of Apple Kids School
Opposite of Government Polytechnic,
Loknath Colony, Dollygunj,
Port Blair – 744 103.

Petitioners

-V e r s u s -

1. The Union of India represented by the Secretary,
Government of India,
Ministry of Defense (NAV) (DCP),
New Delhi – 110 011.
2. The Chief of Naval Staff,
Naval Head Quarters,
Ministry of Defense (NAV) (DCP),
New Delhi – 110 011.
3. The Commander-in-Chief,
Head Quarters,
A&N Command,
Port Blair, Haddo-Post.
4. The Chief Administrative Officer,
Command Civilian Personnel Officer,
Eastern Naval Command,
Naval Base,
Visakhapatnam – 530 014

RESPONDENTS

W.S.

No. M.A. 351/00027/2016

O.A. 351/00204/2015

Date of order: 28.3.2017

Present : Hon'ble Mr. A.K. Patnaik, Judicial Member
Hon'ble Ms. Minnie Mathew, Administrative Member

For the Applicant : Ms. A. Nag, Counsel
For the Respondents : Mr. V.D.S. Balan, Counsel

O R D E R (Oral)

Per A.K. Patnaik, Judicial Member:

Ms. A. Nag, Id. Counsel for the applicant and Mr. V.D.S. Balan, Id. Counsel for the departmental respondents is present.

2. After hearing in extenso, the M.A. No. 351/00027/2016 for Substitution is allowed.
3. Ms. A. Nag, Id. Counsel for the applicant may file fresh cause title by serving a copy of the M.A. on Mr. V.D.S. Balan, Id. Counsel for the respondents within a week.
4. List this matter before the next Circuit sitting.
5. Accordingly, the M.A. is allowed and disposed of.

(Minnie Mathew)
Administrative Member

(A.K. Patnaik)
Judicial Member

SP